

Seventeenth Loksabha

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Title: The Reserve Bank of India (Amendment) Bill, 2022 (Amendment of section 7)

SHRI GOPAL SHETTY (MUMBAI-NORTH): Sir, I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934.

माननीय सभापति : प्रश्न यह है:

“ कि भारतीय रिजर्व बैंक अधिनियम, 1934 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI GOPAL SHETTY: Sir, I introduce the Bill.